under the public distribution system during the years 1985 and 1986 are attached. [See Appendix CXL, Annexure No. 119].

Danger to Government Buldings in Pushp Vihar, New Delhi

3386. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any complaint during 1986 from All India CPWD Employees Union, New Delhi to the effect that water tanks in bath rooms are likely to cause danger to the buildings in Pushp Vihar Sector-III Colony, New Delhi; if so, the results of inspection made in this regard; and

(b) the action Government propose to take against guilty staff for not demolishing such tanks and taking prompt action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, there was a complaint from All India CPWD Employees Union, New Delhi to this effect in July, 1986. The construction of small water tank in bathroom may not cause danger to the life of buildings, if the same is small and its wall and floor is made water proof. The quarters were immediately inspected and it was noticed that there was no danger to the building due to construction of these small water tanks.

(b) Question does not arise.

Alleged Complaints by All India C.P.W.D. Employees Union, New Delhi

3387. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some of the Members of Parliament have recommended for vigilence inquiry on the points raised in the letter No. EUC/PVMD/1572-77, dated the 5th July, 1986 of All India CPWD Employees Union, New Delhi about the undue advantages enjoyed by the Engineers of CPWD; if so, what are the details thereof; and

(b) whether any vigilence inquiry was instituted, if so, what is the outcome of the inquiry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Shri Sultan Singh, M.P., has drawn attention to the letter dated 5th July, 1986 from the CPWD Employees Union. The letter does not mention about any undue advantages enjoyed by Engineers. It, however, had mentioned about a dispute regarding the advantages given by Local Engineering Staff to the Residents' Welfare Association, Pushp Vihar.

(b) After a departmental meeting between Senior Engineers and the representatives of the Employees Union and the Residents' Association, all the misunderstandings and disputes have been resolved to everybody's satisfaction. No further vigilance inquiry is called for.

Shifting of Allottees to other Areas

3388. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Members of Parliament have forwarded the request of All India CPWD Employees Union, New Delhi, regarding getting the accommodation of some of the allottees of Government flats of South Delhi Government Colonies shifted to some other areas, who took law into their hands and threatened Government officer/workers on duty; if so, the action taken thereon; and